

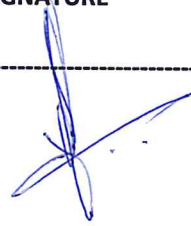
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**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 16.11.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**  
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CA(CAA) No.77/BB/ 2017	-	For hearing	230/232	Strumsoft India Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
	<b>MOHAMMED ARIF KHAN</b> 9620320382	<b>PETITIONER/ APPLICANTS</b>	

**ORDER**

Counsel for Petitioner is present. He has filed memo along with annexure. Heard him. For consideration list it on 29/11/2017.

  
**Member (T)**

  
**Member (J)**